


of outspread of Covid-19 Second wave filed by the RP before the Hon'ble NCLT, New Delhi and the same was granted in the hearing held on 19.07.2021.

13. The undersigned, after taking charge from IRP, filed the updated list of creditors in terms of Regulation 13 (2) (d) read with regulation 14(2) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016 along with report for re-constitution of CoC under regulation 17(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016 on 18.12.2020, 28.02.2021 and 18.05.2021 bringing on record the claims received and admitted and re-constitution of CoC before this Hon'ble Tribunal.
14. It is further informed that, due to large number of stakeholders involved in the instant matter and voluminous data being received on regular basis, that till 19.07.2021, the RP has received total 6,95,632 claims through emails from the Financial Creditors in a Class. Out of 6,95,632 claims, the Resolution Professional have admitted 5,37,761 claims of Financial Creditors in a Class and the brief status of the remaining 1,57,871 is produced hereunder:

Sl. No.	Particulars	No. of Claims
1.	Duplicate Claims	93,557
2.	Rejected (belongs to other than Corporate Debtor)	22,145
3.	Pending for further verification	42,169
	Total	1,57,871

15. The summarized detail of status of claims is produced hereunder:

Total Entries / Folders Downloaded	Rejected	Duplicate	Pending for Further Verification	Final Uploaded on Website	Claimed Amount	Admitted Amount	Principal Amount	Interest Portion
5	-	-	-	5	2,275,701	2,025,000	2,025,000	-
12,833	-	-	2,438	10,395	1,268,072,958	744,490,232	446,694,139	297,796,093

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Total Entries / Folders Downloaded	Rejected	Duplicate	Pending for Further Verification	Final Uploaded on Website	Claimed Amount	Admitted Amount	Principal Amount	Interest Portion
12,832	743	141	56	11,892	1,252,295,674	599,385,917	385,398,823	213,987,094
15,363	65	930	2,978	11,390	1,241,295,350	535,451,145	306,445,262	229,005,882
25,856	941	3,006	1,475	20,434	2,148,546,755	962,684,944	621,973,577	340,711,368
38,395	802	4,939	718	15,766	1,583,158,000	672,291,802	471,650,671	200,641,131
	-	1,090	236	14,844	1,610,332,242	727,698,846	433,294,992	294,403,855
53,213	825	3,304	1,376	10,005	1,116,547,778	507,220,699	306,732,377	200,488,322
	-	1,017	338	11,212	1,126,831,908	491,470,864	286,270,208	205,200,656
	-	1,015	236	11,321	1,156,380,880	465,418,624	282,047,002	183,371,622
	327	742	2,753	8,742	969,400,723	351,854,380	272,901,777	78,952,603
67,107	421	3,162	744	11,163	1,210,157,821	458,536,082	296,882,686	161,653,396
	538	1,091	680	10,591	1,148,257,815	480,098,156	311,590,103	168,508,053
	354	1,126	414	11,006	1,120,405,473	454,044,560	290,750,867	163,293,693
	386	780	338	11,396	1,163,156,228	484,461,733	316,160,738	168,300,994
	718	767	1,698	9,734	999,418,149	425,614,452	281,079,577	144,534,876
76,752	-	4,546	231	11,978	1,232,394,586	479,458,493	319,603,016	159,855,476
	2	1,945	415	17,637	1,883,620,569	734,006,355	469,102,915	264,903,440
	-	1,286	340	11,874	1,270,661,060	471,339,128	321,998,168	149,340,959
	1,030	828	3,116	8,525	915,075,468	376,906,271	239,376,761	137,529,510
	1,865	1,113	246	9,775	1,152,056,208	484,081,716	305,772,299	178,309,417
93,461	491	5,424	903	12,218	1,292,050,207	537,563,498	347,179,087	190,384,411
	551	860	754	12,835	1,328,467,160	534,082,238	353,266,588	180,815,650
	546	961	798	12,695	1,329,677,780	558,608,204	366,333,015	192,275,189
	569	1,450	1,891	10,517	1,080,694,513	477,557,695	310,979,316	166,578,379
	578	1,033	1,245	12,143	1,273,663,830	483,575,921	310,196,195	173,379,726
	549	1,296	863	12,291	1,355,287,532	558,801,071	353,917,174	204,883,897
97,125	565	6,178	775	12,130	1,290,281,060	523,184,530	343,848,604	179,335,926
	468	1,200	843	12,489	1,243,579,537	492,129,838	318,928,660	173,201,178
	578	1,254	719	12,449	1,349,515,598	513,768,361	330,411,686	183,356,674
	529	1,212	759	12,500	1,355,937,859	551,898,367	367,089,394	184,808,973
	575	2,063	852	11,509	1,198,185,376	495,979,136	318,646,536	177,332,600




Total Entries / Folders Downloaded	Rejected	Duplicate	Pending for Further Verification	Final Uploaded on Website	Claimed Amount	Admitted Amount	Principal Amount	Interest Portion
	571	2,604	822	13,481	1,481,810,981	602,034,853	396,986,113	205,048,740
82,500	434	4,613	917	12,604	1,398,408,798	606,572,585	395,331,027	211,241,559
	539	2,206	865	11,390	1,184,042,078	500,384,547	323,509,928	176,874,619
	605	1,886	824	11,685	1,142,625,950	476,696,680	314,139,192	162,557,488
	499	2,310	827	11,364	1,233,517,404	460,613,137	294,594,943	166,018,194
	561	2,383	940	15,048	1,645,644,219	660,917,530	437,713,218	223,204,312
	48,482	438	3,675	689	12,089	1,294,617,129	556,622,355	364,474,125
536		2,343	646	11,475	1,249,926,589	497,288,673	320,444,746	176,843,927
523		2,223	1,052	12,793	1,270,469,812	532,760,941	351,113,475	181,647,466
22,776	693	4,255	1,117	16,711	1,734,731,865	790,486,171	524,096,420	266,389,751
23,714	1,018	4,690	943	17,063	1,823,617,362	791,603,143	516,507,422	275,095,721
13,312	489	1,993	496	10,334	1,111,815,924	542,454,906	382,127,490	160,327,415
11,906	223	2,617	803	8,263	873,377,604	428,931,994	303,407,455	125,524,539
695,632	22,145	93,557	42,169	537,761	57,112,287,515	24,083,055,773	15,612,992,768	8,470,063,004

16. Further, during the verification of claims received/admitted by the Resolution Professional as stated above, following facts are forming part of the verification process and placed on record:

- a. *That no access to the books of account and relevant financial data and record were made available to the Resolution Professional. Accordingly, the claims of creditors in a class in the quoted list have been admitted after verifying the documents provided by the Claimant.*
- b. *Since no historical and financial record of claimant which was maintained in software, the access to the software is not made available to the Resolution Professional for necessary examination and verification of the Claims. The accounting software and the alleged software (Digital Data) on which stakeholder's record was maintained is claimed to be seized by the Enforcement Directorate, Delhi Zonal Office – I during the search conducted on 19.09.2019 under Section 17(1) of the Prevention of Money Laundering Act, 2002.*

